

up of Taluk Boards etc were not acceptable to most of the State Ministers. Instead, the consensus was in favour of giving more powers to the magisterial officers to deal with such cases. However, the Government of Tamil Nadu have set up Haryana Welfare Boards at Taluk, District and State level's vide their orders No. 832 dated 12-7-1971, a copy of which is attached. [See Appendix LXXIII Annexure No. 1] A copy of the Government of Tamil Nadu order has been sent to all the State Governments/Union Territory Administrations to examine whether similar Boards could be constituted by them.

PURCHASE OF SHIPS

797. SHRI K. C. PANDA :

SHRI LOKANATH MISRA :
SHRISUNDAR MANI PATEL :
SHRI CHANDRAMOULI JAGLAMIDI :
SHRI BALCHANDRA MENON :

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT /संसदीय कार्य तथा नौबहन और परिवहन मंत्री be pleased to state :

(a) the details of additional ships which Government propose to acquire within the next four years;

(b) the source from which these ships are likely to be purchased and the financial implications thereof; and

(c) the extent to which India's aggregate tonnage is likely to be increased consequently?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING & TRANSPORT/संसदीय कार्य तथा नौबहन और परिवहन मंत्री (SHRI RAJ BAHADUR) : (a) to (c) The Fourth Plan for shipping envisages a target of 40 lakhs GRT, out of which 35 lakhs GRT will be operative and 5 lakhs GRT firmly on order. The present Indian operative tonnage (as on 1st October, 1971) is 24.85 lakhs GRT and 11.98 lakhs GRT is firmly on order. Taking into account the scrappings of overaged vessels of about 2.36 lakhs GRT by the end of Fourth Plan period, the tonnage

yet to be ordered to achieve the Fourth Plan target is 5.53 lakhs GRT. It is difficult to state at this stage the specifications of additional ships, the sources of purchase and the prices thereof, as these ships have to be acquired by various shipping companies.

SETTING UP OF AN UTTARAKHAND UNIVERSITY IN U. P.

798. SHRI SITARAM JAIPURIA : Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा तथा समाज कल्याण मंत्री be pleased to state :

(a) whether there is a demand for the setting up of a Uttarakhand University in hilly areas of U. P.; and

(b) if so, what is the reaction Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा तथा समाज कल्याण मंत्रालय में राज्य मंत्री (PROF. S. NURUL HASAN) : (a) Yes, S.

(b) At the request of the Government of Uttar Pradesh, the Central Government had, in consultation with the University Grants Commission, approved a proposal in March 1969 to set up a new University for the Hill areas of the State at Nainital. The question of location of the University is under the consideration of the State Government.

CRASH PROGRAMME FOR RURAL EMPLOYMENT

799. SHRI SITARAM KESRI : Will the Minister of AGRICULTURE /कृषि मंत्री be pleased to state :

(a) whether the schemes under the crash programme for rural employment originally scheduled to commence in April could not be implemented as per schedule;

(b) if so, the reasons for the delay;

(c) when they have actually been implemented; and

(d) the details of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE /कृषि मंत्रालय में राज्य मंत्री (PROF. SHER SINGH) : (a) to (c) The crash

Scheme for Rural Employment has been taken up for implementation with effect from 1-4-1971. Proposals amounting to about Rs 39 crores have already been sanctioned by November 25, 1971. According to latest information available, work on projects has commenced in 15 States and 5 Union Territories. Information regarding other States and Union Territories is awaited. The following factors have to be taken into consideration while considering the progress of implementation of the programme —

(1) Selection of works in consultation with Panchayati Raj institutions and other representatives of the people took time.

(2) The administrative machinery of the States had to be geared up for implementing the programme of this nature and magnitude. At the time when proposals were invited from the State Governments, administrative machinery was busy with mid-term elections and they took sometime to formulate the proposals.

(3) The State Governments had to sort out accounting and other procedures before starting the works. Plans and estimates had to be prepared carefully in order to ensure that the works are durable.

(4) Examination and approval of schemes by the Centre, though done with the utmost expedition, did take some time.

(5) There was an unduly long spell of monsoons during the current year during which it was not possible to undertake execution of works of a durable nature in most instances.

(d) It is estimated that about 60 per cent of all the schemes taken up for implementation relate to construction of roads, 25 per cent to minor irrigation and the balance 15 per cent to soil conservation, afforestation, land reclamation, flood protection and anti-water logging measures and other miscellaneous agricultural schemes.

MEETINGS OF THE CONSULTATIVE COMMITTEES

800. SHRI SITARAM JAIPURIA : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/संसदीय कार्य तथा नौवहन और परिवहन मंत्री be pleased to state :

(a) whether it is a fact that the meetings of the Consultative Committees of the various Ministries are invariably held outside Delhi,

(b) if so, the reasons therefor,

(c) what is the duration of such meetings,

(d) the names of the Ministries whose Consultative Committee meetings were held outside Delhi during August-November, 1971 and the places where they were held and the duration of the meetings of each Committee, and

(e) the expenditure incurred by Government on such meetings during the above period?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/संसदीय कार्य तथा नौवहन और

परिवहन मंत्री (SHRI RAJ BAHADUR) :

(a) and (b) No Sir. However, in pursuance to the recommendation of "the Committee of Members of Parliament regarding Parliament Session in the South", it has been decided that meetings of the Consultative Committees during Inter-Session periods might, at the discretion of the Chairman of these Committees, be held outside Delhi by utilising the already available facilities in States on an experimental basis. Normally, a meeting of any Consultative Committee will not be held outside Delhi, more than once a year.

(c) and (d) A statement giving details of Consultative Committee meetings of various Ministries/Departments held outside Delhi during August-November 1971 and the places where they were held indicating the duration of the meetings, is attached [See Appendix LXXVIII, Annexure No 2.]

(e) As the T A /D A to the Members of the Consultative Committees is paid by the Lok Sabha and Rajya Sabha Secretariats directly, information in this regard is not readily available with the Government.

CONSTRUCTION OF CHEAP HOUSES IN DELHI

801. SHRI M. K. MOHTA : Will the Minister of WORKS AND HOUSING/निर्माण और आवास मंत्री be pleased to state :

(a) whether the National Building Organisation had furnished detail of sugges-